

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No.82/(MAH)/2013
CA No.

CORAM:

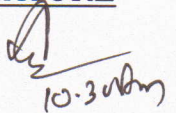
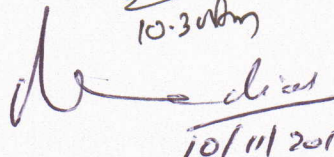
Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2016

NAME OF THE PARTIES: Mrs. Girija K. Kutty

V/s.
M/s. Modulux Shipping Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	V.N. Aji Kumar	Adv for Petitioner	 10.3.2016
2	V. Mannadiar	Adv for Respondent	 10/11/2016

ORDER

C.P. No. 82/397-398/CLB/MAH/2013

1. On the request of the parties' matter is adjourned.
2. Listed for hearing on **10.01.2017, duly communicated to both the sides.**

Dated: 10.11.2016

sd/-
Shri M.K. Shrawat
Member (Judicial)